## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/583/(IB)/2017

NAME OF THE PETITIONER(S)

: MARK LIGHTING SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

O. Amelor Caulans

And for

C.V. RAMACHANIDRA-MURTHY

al for Regalt

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file counter before the next date of hearing failing which appropriate order will be passed. Put up on 02.11.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

ghk